

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/

/A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lobsang Tenzin,  
Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 22<sup>nd</sup> October, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter dated 15.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from 16.10.2024 to 20.10.2024**. Further, during your absence, Shri Tailang Laji, Joint Registrar shall look after the works of the Registrar in addition to his normal duties.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2008(Pt.)/ 10428-10429 /A, dated , 22-10-2024**

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

*Quila*